BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA (CAA) No.414/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name	of the Company	Balview Infratrade Limite	ed. & Ors.	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1- PATITA PABAN BISHWAL, Adu

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ORDER

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Ld. Counsel for the petitioners is present.

Heard. Admit.

Reserved for order.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

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